

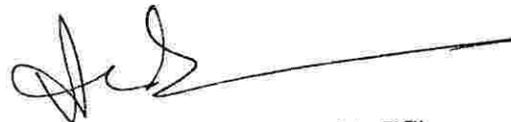


Union Territory of Jammu & Kashmir.
Planning, Development and Monitoring Department
Civil Secretarial J&K.

NOTIFICATION
Jammu, the 11th August 2025

S.O 209 :- In exercise of the powers conferred by Clause (iv) of rule 8 of the Census Rules, 1990 and in super-session of earlier notifications issued on the subject, the Government hereby freezes the boundaries of Districts/Tehsils, Municipalities, Towns, Revenue villages and other administrative units in the whole Union Territory of Jammu and Kashmir w.e.f 01.01.2026 till completion of Census, 2027.

By order of the Government of Jammu and Kashmir.


Financial Commissioner (ACS)

Planning Dev. & Monitoring Department

No. PDMD-PFD/70/2025-25 (39615)


Dated: 11 -08-2025

Copy to the:-

1. Regional General and Census Commissioner, India, NDCC Building-II, Jai Singh Road, New Delhi for information.
2. All Financial Commissioners.
3. Director General Police J&K.
4. Registrar General, High Court of Jammu & Kashmir and Ladakh.
5. All Administrative Secretaries to Government J&K.
6. Chief Electoral Officer, J&K.
7. Divisional Commissioner, Jammu / Kashmir.
8. Director General, IMPARD, J&K.
9. Director, Census Operations, J&K.
10. All Head of the Department's J&K.
11. All Deputy Commissioner's. J&K.
12. Director, Information J&K.
13. Director Archives, Archaeology & Museums.
14. Secretary, J&K legislative Assembly.

15. General Manager, Govt. Press, Jammu/Kashmir.
16. Private Secretary to the Hon'ble Lieutenant Governor, UT of J&K.
17. Private Secretary to the Hon'ble Chief Minister UT of J&K.
18. Private Secretary to the Chief Secretary, UT of J&K.
19. Private Secretary to Hon'ble Ministers, UT of J&K (ALL).
20. Private Secretary to Hon'ble Ministers, UT of J&K (ALL).
21. Pvt. Secretary to the FC (ACS), PD&MD UT of J&K.
22. Stock file/Website PD&MD.